

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

No. HCM.II/71/2022-Rect/3440 Dated, Shillong 25<sup>th</sup> September, 2023

**N O T I F I C A T I O N**

**RESULT OF THE WRITTEN EXAMINATION FOR THE POST OF GRADE-I**  
**MEGHALAYA HIGHER JUDICIAL SERVICE**

Advertisement : No.HCM.II/68/2021-Rect/2 dated 12.07.2022  
Written Test : 31.03.2023 & 01.04.2023  
Result : None found qualified

By Order,

  
**REGISTRAR GENERAL**

**Memo No.HCM.II/71/2022-Rect/3440-A Dated 25<sup>th</sup> Sept., 2023**

**Copy to:-**

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S. to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website of the Registry.
6. Notice Board.
7. Office file.

  
**REGISTRAR GENERAL**